वैवेशिक-कार्य संत्रातय में उपभंत्री (श्री दिनेश सिंह) : (क) जी हो ।

(ख) सही स्थिति का पता लगा कर भारतीय हाई कमीशन ने तत्काल इसका खंडन कर दिया ।

t[THE DEPUTY MINISTER IN THE MINISTRY OP EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) A refutation was issued by the Indian High Commission immeaiately after ascertaining the correct position.]

DESPATCHES REGARDING COMMONWEALTH PRIME MINISTERS' CONFERENCE

- *193. DIWAN CHAMAN LAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that no day-to-day report was received in the Ministry regarding the progress of the Commonwealth Prime Minis ters' Conference:
- (b) whether it is a fact that not a single cable regarding the Conference was despatched to India by the Indian delegation during the period of the Conference in London; and
- (c) whether it is a fact that when the late Prime Minister used to attend these conferences a regular supply of cables regarding the work of the Conference was despatched from London giving full information regarding the progress of the Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) No, Sir. Some Telegrams and detailed notes on the proceedings of the Conference were despatched to India by the Delegation. When the late Prime Minister attended the Conference personally it was not necessary to send information regarding progress of the Conference.

f[] English translation.

TRANSFER OF COASTAL BATTERIES IN PORT TOWNS FROM ARMY TO NAVY

- •194. SHRI BABUBHAI M. CHINAI: Will the Minister of Defence be pleased to state:
- (a) whether it is a fact that Gov ernment have decided to transfer the coastal batteries installed in port towns from the army to the navy; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) and (b) Yes, Sir. For operational and administrative convenience, the Government have decided in May 1964 on the permanent transfer of the responsibilities for the manning and operation of the coastal batteries from the Army to the Navy under a phased programme.

SHRI T. T. KRISHNAMACHARI'S STATE-MENTS IN LONDON

- *195. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether his attention has been drawn to the statements which Shri T. T. Krishnamachari made in London recently at a luncheon given by the Indian Press representatives immediately on his arrival there;
- (b) whether he sent any instructions to Shri Krishnamachari in regard to the line he should take on such questions as South Rhodesia, South Africa, Malaysia, Laos, etc.; and
- (c) whether the Prime Ministei will please cause the full text of Shri Krishnamachari's above statements laid on the Table of the House?

THE PRIME MINISTER (SHK LAL BAHADUR): (a) The Prime Mi nister did see some press reports oi the subject

- (b) Before proceeding to London 'the Finance Minister had discussed •with the Prime Minister, the various matters connected with the Common--.wealth Prime Ministers' Conference.
- (c) The Finance Minister's speech in question was extempore.

MISSING RECEIPT BOOKS FOR COLLECTING N.D.F. IN DELHI

- *196. SHRI STTARAM JA1PURIA: Will the PRIME MINISTER be pleased to refer to the reply given to Unstar-red Question No. 55 in the Rajya Sabha on the 28th April, 1964 and
- (a) whether Government have since taken any action against the persons reponsible for the missing receipt books issued by the Mayor's Defence Council of Delhi for collecting the National Defence Fund:
- (b) if so, what is the nature of the action taken: and
 - (c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI LAL BAHADUR): (a) to (c) The matter was considered by the Executive Committee of the Mayor's Council for National Defence on June 29, 1964 when it wag decided to recommend to the General House that no further action be taken in the matter. The General House of the Council has not yet been able to meet to consider this recommendation. They have been reminded. After the views of the General House are known, the matter will come up for final decision before the Executive Committee of the National Defence Fund

PAKISTANI ADMISSION OF CEASE-FIRE LINE VIOLATION IN SECURITY COUNCIL

- *197. SHRI S. C. DEB: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Pakistan had admitted on 28th July, 1964 in a letter sent to the President of

the Security Council that the Pakistani troops had crossed the cease-fire line and attacked Indian troops on 21st February, 1964, in the Karen Sector of Jammu and Kashmir; and

to Questions

(b) if so, whether the United Nations Observers had given an award against Pakistan in that connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir. The Acting Permanent Representative of Pakistan, in his letter dated July 27, 1964, addressed to the President of the Security Council, referred to the Karen incident of 21st February, 1964 and admitted that the Pakistani troops had crossed the cease-fire line.

(b) The Chief Military Observer had already in March, 1964 awarded a double violation against Pakistan for crossing the cease-fire line and for firing.

TALKS WITH SHEIKH ABDULLAH

- *198. SHRI SANKAR PARTAP SINGH DEV: Will the Minister of EXTERNAL Affairs be pleased to state:
- (a) whether he had some talks with Shdkh Abdullah;
- (b) if so, whether these talks are in pursuance of the talks Sheikh Abdullah had, with the late Prime Minister; and
- (c) whether any concrete proposals have emerged from the talks with regard to any aspect of the IncU»-Pakistan problems?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIR? (SHRI DINESH SINGH): (a) to (c) The Foreign Minister has had informaJ talks of a general nature with Sheikh Abdullah. As these talks were confi-Jential, it would not be proper to dispose more than what has already seen said in public statements on the subject.